

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 17th day of **September**, 2018

Present :

Hon'ble Mr. Justice Bharat Bhushan, Member-J

Original Application No.330/00423/2013

Khursheed Alam, aged about 64 years, S/o Late Abdul Shakoor, R/o Vill – Bhoomar, PO – Narainpur, Distt. - Mirzapur.

.....Applicant.

By Advocate –Shri M.K. Yadav

V E R S U S

1. Union of India, through the Secretary, Ministry of Communication, Department of Posts, Dak Bhawan, New Delhi-211001.
2. The Chief Post Master General, U.P. Circle, Lucknow-226001.
3. The Post Master General, Allahabad Region, Allahabad - 210001.
4. Superintendent of Post Offices, Mirzapur Division, Mirzapur – 231001.
5. The District Magistrate/Collector, Mirzapur.

..... **Respondents**

By Advocate : L.P. Tiwari

O R D E R

By Hon'ble Mr. Justice Bharat Bhushan, Member-J :

List revised. None present for the applicant. Shri L.P. Tiwari, counsel for the respondents is present.

2. It appears that the applicant has lost interest in pursuing the matter. Accordingly, the OA is dismissed in default and for non prosecution.

Member-J

RKM/